

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 19th March, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 73/2018	Sarita Devi Vs. The Lt. Governor & Ors.	Mr. Satya Narayan Vashishth & Ms. Meena Kumari, Advs. for Applicant
2.	M.A. No. 307/2018 IN M.A. No. 90/2018 IN O. A. No. 635/2017	Ramesh Chand Vs. State of Himachal Pradesh & Ors.	Mr. S. Udaya Kumar Sagar, Adv. for Applicant in M.A.
3.	M.A. No. 350/2018 IN Original Application No. 618/2016	Sanjay Kumar Vs. State of UP & Ors.	Mr. Sanjay Kumar Pandey, Adv. for Applicant in M.A.
4.	M.A. No. 358/2018 IN Original Application No. 809/2017	Rajeev Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Bhanwar Pal Singh Jadon, Adv. for R-1 to 4
FOR COMPLETION OF PLEADINGS			
5.	Execution Application No. 49/2017 IN O. A. No. 588/2016	Major (Retd.) IVS Chandhoke Vs. Govt. of NCT of Delhi & Ors.	Ms. Ruchika Mittal & Mr. Amit Prakash Shahi, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 Ms. Sakshi Popli, Adv. for DPCC Mr. J. K. Hoon, Adv. for R-6
6.	Original Application No. 726/2017 (M.A. No. 1382/2017)	Chattar Singh Rachhoya Vs. North Delhi Municipal Corporation & Ors.	Mr. Vikas Bapurao Pakhiddey, Adv. for Applicant Mr. Shamsravish Rein, Adv. for R-2 Mr. Tarunvir Singh Khehar, Adv. for R-3 to 5 Mr. Balendu Shekhar, Adv. for DPCC
7.	Original Application No. 65/2018 (Earlier O.A. No. 64/2017 (CZ))	Millennium Plaza Awas Samiti Vs. State of Madhya Pradesh & Ors.	Ms. Payal Gupta, Adv. for Applicant
FOR HEARING			
8.	Original Application No. 33/2013 (T _{HC}) (M.A. No. 614/2014)	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. Rajkumar, Adv. for R-1 Mr. Naginder Beniwal, Adv. for PPCB Mr. Anup Singh, Adv. for R-3 Mrs. Munisha Gandhi, Sr. Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N. Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12 Mr. H. P. Singh, Adv. for R-8 Mr. Parveen Mahajan, Adv. for R-9 & 10 Mr. Atul V. Sood & Raktim Gogoi Advs. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 & 15 Ms. Richa Kapoor, Adv. for PPCB Mr. Suvineet Sharma, Adv.

9.	Original Application No.30/2013 (T _{HC})	Jai Singh & Ors. U.O.I. & Ors.	Vs.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. P. B. Singh, Adv. for R-1 Mr. Rajkumar, Advs. for R-2 Mr. Anil Soni, AAG & Mr. Naginder Benial, Adv. for R-3 & 5 Mr. Anup Singh, Adv. for R-4 Mr. Satpal, for R-6 Mr. Raktim Gogoi, Adv. for R-7 & 8 Mr. Jatin Kumar, Adv. for R-9 Mr. Y. Nagpal, Adv. for R-11 Mr. Nitin Kaushal, Adv. for PSIEC, for R-13 Ms. Richa Kapoor, Adv. for PPCB
10.	Original Application No. 58/2013 (M.A No. 898/2013, M.A. No. 922/2017 & M.A. No. 329/2018)	Sonya Ghosh Govt. of NCT of Delhi & Ors.	Vs.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant Mr. Sanjay Dewan, Adv. for R – 1 & 2 Mr. Vivek Kr. Tandon, Adv. for R-3, 5 & 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Azhar Alam, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7 Mr. Parag Tripathi, Sr. Adv. Mr. B.K. Sood, Adv. Mr. Mohit Arora, Adv. for NBCC Mr. D. Rajeshwar Rao, Adv. for Delhi Police Mr.Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB Mr. Aditya Gupta, Adv. for BSES Mr. Parvinder Chauhan, Adv. for DUSIB
11.	Original Application No.116/2015 (M.A.No.327/2015 & M.A.No.589/2015)	Prof. Imtiaz Ahmed & Ors. State of NCT of Delhi & Ors.	Vs.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Applicant Mr. Sanjay Dewan, Adv. for R-1 & 3 Mr. S.K Sharma, Adv. for R-5 Mr.Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB
12.	Original Application No. 144/2015	Sh. Jaipal Singh Lt. Governor, Delhi & Ors.	Vs.	Ms.Vandana Sehgal, Adv. for the Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Ms. Sakshi Popli, Adv. for DJB Mr. Rajiv Bansal, Adv. for DDA Mr. Divis Kumar, Adv. for BSES Mr.Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sanjana Saddy, Adv. for R-9 Mr. Parvinder Chauhan, Adv. for DUSIB Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for R-9 Mr. Pankaj Sharma, Adv.
13.	Original Application No. 325/2015	Lt. Col. Sarvadaman Singh Oberoi Union of India & Ors.	Vs.	Ms. Suruchi Mittal & Mr. Abhishek Gautam, Advs. for Applicant Mr. A. K. Prasad, Adv. for R-1 & 2 Ms. P. Batra Singh, Adv. for R-3 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 & 5 Mr. Vivek Sharma, Adv. Mr. Taruna A. Prasad, Adv. Mr. Krishna Kumar Singh, Adv. for MoEF

14.	Original Application No. 391/2015 (M.A. No. 930/2015, M.A. No. 217/2016, M.A. No. 340/2016 & M.A. No. 1215/2016)	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv., Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Mukesh Kumar Verma, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4 Mr. Ajit Pudussery, Adv. for R-5 Mr. Avijit Bhushan, Adv. for R-6 Ms. Meenakshi Arora, Sr. Adv. with Ms. Shweta Sharma, Adv. for R-7 Mr. Pradeep Misra, Adv. for R-8 Mr. Neelesh Sinha, Adv. Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Rajiv Nayar, Adv. Dr. Sandeep Singh, Adv. for State of UP
15.	Execution Application No. 08/2016 (M.A. No. 691/2016 & M.A. No. 843/2016) in O.A. No. 6/2012 & O.A. No. 300/2013	Manoj Misra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Mr. Ravi P. Mohrotra, Adv. for R-2, 4 & 7 Mr. A. K. Prasad, Adv. for MoWR Mr. Amit Anand Tiwari, Adv. Mr. Mukesh Verma, Adv. Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. Mr. Narender Pal Singh, Adv. for R-10 & 11 Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Pradeep Misra & Mr. Daleep Kr. Dyani, Mr. Avtar Singh, Adv. for R-7 Mr. Balendu Shekhar, Adv. for R-8 & 12 Mr. B. V. Niren, Adv. for MoWR Mr. Sumeet Pushkarna, Adv. for DJB Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Ms. Puja Kalra, Adv. for SDMC Mr. Tarunvir Singh Khehar, Adv. Mr. Gurbaksh Singh, Adv. Mr. Abhishek Yadav, Adv. for State of U.P.
16.	Original Application No. 73/2016 (M.A. No. 413/2016, M.A. No. 763/2016, M.A. No. 528/2017 & M.A. No. 959/2017)	H-Block Resident's Welfare Association, Saket Vs. Govt. of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Balendu Shekhar, Adv. for DPCC Ms. Sakshi Popli, Adv. for NDMC Mr. Sumit Pushkarna, Adv. for DJB Mr. R. K. Dikshit, Adv. for R-7 Ms. Puja Kalra, Adv. for SDMC Mr. Gurbaksh Singh, Adv.
17.	Original Application No. 490/2016	Society for Protection of Environment and Biodiversity (SPEnBIO) Vs. Union of India & Ors.	Ms. Antima A Bazaz, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Ms. Deep Shikha Bharti, Adv. for State of UP Ms. Priyanka Swami, Adv. Mr. Raman Yadav, Adv. for GDA Mr. Rohit Raj Sachan, Adv. Ms. Reena Singh, AAG Mr. Arun Kumar Singh, Adv. for R-7

18.	Original Application No. 391/2016 (Earlier Application No. 49/2015 (SZ))	M/s A. Purushottam Chitrapur Vs. Union of India & Ors.	Mr. Shankar S. Bhat, Adv. for Applicant Mr. M. C. Mehta, Adv. Mr. Devadatt Kamat, AAG with Mr. Devraj Ashok, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 & 4 Mr. Naveen R. Nath, Adv. for R-10 Mr. S. R. Rajagopal, Adv. for R-13 to 15 Mr. Attin Shankar Rastogi, Adv. for MoEF
19.	Original Application No. 502/2016 (M.A. No. 954/2016)	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness (CHETNA) Vs. Union of India & Ors.	Mrs. Kajal Chandra, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2, 4 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-3, 5, 10 & 13 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-12 Ms. Ginny J. Rantray, Adv. for JNU Mr. Anil Soni & Mr. Naginder Benipal, Adv. for R/AICTE Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. Mr. Dinesh Jindal, LO for DPCC
20.	Original Application No. 13/2017 (M.A. No. 389/2018)	Chanakya Place Residents Welfare Association Vs. Govt. of NCT of Delhi & Ors.	Ms. Nishtha Chawla, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 2 Mr. Dinesh Jindal, LO for DPCC Mr. Arav Kapoor, Adv. for BSES & RPL Ms. Puja Kalra, Adv. for SDMC Mr. Sumeet Pushkarma, Adv. for R-4 Mr. Manish Srivastava, Adv. for R-5 Mr. Kush Sharma, Adv. Mr. Ravinder Kumar, Adv. for Noida
21.	Original Application No. 621/2017 (M.A. No. 184/2018)	Anyay Virodhi Morcha (Regd.) Vs. Govt. of NCT of Delhi & Ors.	Mr. Ashwani Kr. Dubey, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1, 2 & 6 Mr. Manoj, Adv. for R-3
22.	Original Application No. 680/2017 (M.A. No. 1335/2017)	Rajpal Vs. Mines and Geology Department, Govt. of Haryana & Ors.	Mr. Shanmuga Patro, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 6 Ms. Ritwika Nanda, Adv. for R-7 Mr. Manoj Chauhan, Adv. for R-8
23.	Execution Application No. 01/2018 IN O. A. No. 410/2017	Punjab Dyers Association Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. I. K. Kapila, Adv. for Applicant Mr. Ravinder Kumar Gupta, Adv. for MoEF Mr. Naginder Benipal, Adv. for PPCB

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